

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Allocation of Administrative Districts/Tribunals/Authorities in UTs of Jammu & Kashmir and Ladakh among the Hon'ble Judges of the High Court of J&K and Ladakh is made as follows:

ORDER

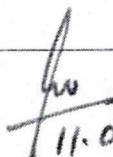
No: 776 of 2023/RG

Dated: 11.07.2023

In partial modification to the High Court order No. 595 of 2023/RG, Hon'ble the Chief Justice has been pleased to allocate the Administrative Districts/Tribunals/Authorities in UTs of Jammu & Kashmir and Ladakh among the following Hon'ble Judges of the High Court of J&K and Ladakh as under:

S. No	Name of the Hon'ble Judge.	District/Forums/Tribunals.
	1	2
1.	Hon'ble Mr. Justice Tashi Rabstan	District Jammu, MACT Jammu, Special Tribunal, Jammu, Labour Court, Industrial Tribunal and Sales Tax Appellate Authority and District Leh.
2.	Hon'ble Mr. Justice Atul Sreedharan.	District Srinagar, MACT Srinagar, Special Tribunal, Srinagar, One Man Forest Authority.

By Order

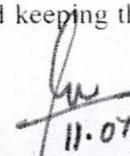

(Shahzad Azeem)
Registrar General

Dated:-11.07.2023

No: 32900-35/RG

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K State Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Inspection, High Court of J&K, Srinagar/Jammu.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
8. Principal District and Sessions Judges, Jammu/Srinagar/Leh with the request to circulate the order among all the judicial officers working under their territorial jurisdiction.
9. Presiding Officer /Member, J&K Special Tribunal, Jammu/Srinagar.
10. Presiding Officer, Sales Tax Appellate Tribunal, Jammu.
11. Member Secretary, J&K Legal Services Authority, Srinagar.
12. Presiding Officer, MACT, Jammu/Srinagar.
13. Presiding Officer, Labour and Industrial Tribunal, Jammu.
14. Presiding Officer, One Man Forest Authority, Srinagar.
..... for information
15. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K and Ladakh.
16. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
17. Order File.


Registrar General